F.No. 15/1/2017-Admn.1 (LA)

Government of India Ministry of Law and Justice Department of Legal Affairs

> Shastri Bhawan, New Delhi Dated the 18th April, 2019

ORDER NO. 41/2019

As per the orders of the Competent Authority, the following distribution of work is proposed with immediate effect:-

DISTRIBUTION OF WORK IN THE DEPARTMENT OF LEGAL AFFAIRS

1. ADVICE GROUPS

Group No.	Grouping of Officers	Ministries and Subjects Assigned		
I	Shri S.R. Mishra, Additional Secretary			
	 Shri R.K. Srivastava, Addl. LA Dr. P.K. Behera, DLA (Defence) Shri T.K. Malik, DLA (Lit.HC & CAT) Dr. R. S. Shrinet, DLA Shri Pradeep Kumar Gangwar, ALA (Defence & Addl. Charge of NCB) Shri Bhupesh Varma, ALA Shri Jeevan Ram, ALA (Lit. Lower Court Section) Ms. Renu Pandey, ALA (APO) Shri Brindaban, ALA (Lit. HC and CAT) Shri Lal Chand Dabaria, ALA Ms. Madhulika Upadhyay, Jr. CGA 	Subjects: 1. Energy & Resources Group 2. Judicial and International Treaties & Agreements, MoUs in Civil Matters. 3. Litigation in High Court, CAT & District Courts 4. National Litigation Policy Ministries: 1. Atomic Energy 2. Commerce & Industry 3. Communication (Department of Post) 4. Defence 5. External Affairs 6. Heavy Industries & Public Enterprises 7. Human Resource Development 8. MSME 9. New and Renewable Energy 10. Petroleum & Natural Gas 11. Power 12. Steel 13. All Parliamentary Matters including Questions. 14. Ministries/Departments and matters not otherwise specified.		
II	Ms. Zoya Hadke, Additional Secretary			
	 Ms. Poonam Suri, DLA Smt. Arti Chopra, DLA Dr. Harender Pal Singh, ALA 	Subjects: 1. Natural Resources and Environment Law Group Ministries: 1. Coal 2. Chemicals & Fertilizers 3. Environment and Forests & Climate Change 4. Mines 5. Pending work of erstwhile PMA		



111	Shri R.S. Verma, Joint Secretary & Legal Adviser
	Subjects:
	1. Shri O. Venkateswarlu, DLA 1. Constitutional and Administrative Law Group-I
	 Shri Sohan Kumar Sharma, Conveyancing & Contract Law Group
	DLA (MHA) Ministries:
	3. Shri Japan Babu, DLA 1. DONER
	4. Shri Birsingh Majhi, DLA 2. Home Affairs
	(Railways) 3. Railways
	5. Shri B.S. Sharma, ALA (IB) 4. Telecommunications
	& Addl. Charge of NATGRID 5. All conveyancing matters and issues involving
	Interpretation of Contracts.
	interpretation of Contracts.
IV	Dr. Rajiv Mani, Joint Secretary & Legal Adviser
1.000	Subjects:
	1. Dr. RJR Kasibhatla, DLA 1. Constitutional and Administrative Law Group-II
	2. Dr. D.V. Rao, DLA (CBI) 2. Finance, Corporate Law, Fiscal and Policy Law
	3. Shri J.S. Mishra, ALA Group
	(NTRO) 3. Service Law Group
	4. Shri Arpit Anant Mishra, 4. Arbitration Group
	ALA(DFS)
	7. Shri Surendra Kumar, ALA 2. Central Information Commission
	(DoP&T) 3. Central Vigilance Commission
	8. Shri N. Visakamurthy, AGA 4. Comptroller and Auditor-General
	5. Corporate Affairs
	6. Election Commission of India
	7. Finance
	8. Lok Sabha Secretariat
1 1 3 1 1 1 1 1	9. NITI Ayog
	10. Parliamentary Affairs
	11. Personnel, PG & Pensions (including CBI)
	12. Prime Minister's Office
	13. President's Secretariat
	14. Rajya Sabha Secretariat
	15. Staff Selection Commission
	16. Statistics & Programme Implementation 17. Union Public Service Commission.
	17. Union Public Service Commission.
V	Dr. Anju Rathi Rana, Joint Secretary & Legal Adviser
	1. Shri Neeraj Kumar, DLA Subjects:
	(CPWD) 1. Agriculture and Consumer Law Group
	 Smt. Kusum Lata Singh, DLA Panchayati Raj, Water and Women Empowermen
	(D/o Estates) Group.
4	3. Shri Neeraj Rawat, ALA 3. Rural and Urban Development & Estate Office
	4. Shri Ravindra Kumar Group
	Choudhary, ALA 4. Tourism, Transport Law and Policy Group
	5. Shri Krishna Mohan Arya,
	ΛLΛ (Space) Ministries:
	6. Shri Satish Kumar, ALA 1. Agriculture and Farmers Welfare 2. Civil Aviation
	001 (0) (0)
	3. Housing and Urban Affairs (Dtc. Of Estates)

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		 Law and Justice Minority Affairs Road Transport & Highways Social Justice and Empowerment Space Shipping Tourism Tribal Affairs Women and Child Development
VI	Shri A	jay Goyal, Joint Secretary
	 Shri Ramesh Chander, DLA (Labour & Arbitrator D.G.S&D) Shri Praveen Srivastava, DLA** Shri Jagannath, ALA Smt. Savita Singhal, ALA Ms. Madhulika Upadhyay, Jr. CGA ** Will temporarily assist in the work of Notary Cell. 	Subjects 1. Consumer Affairs, Labour and Water Resources Group Ministries: 1. Consumer Affairs, Food & Public Distribution 2. Culture 3. Drinking Water and Sanitation 4. Food Processing Industries 5. Information and Broadcasting 6. Labour & Employment 7. Skill Development and Entrepreneurship 8. Textiles 9. Water Resources, River Development and Ganga Rejuvenation 10. Youth Affairs and Sports
VII	Shri Vijay Varma, Joint S	ecretary (Coordination) & Rajbhasa Adhikari
	 Shri K. Ginkhan Thang, DS Shri A.K. Joshi, DS Mohd. Muqeem, DLA** Ms. Jyoti Divya, ALA Smt. Champa Bisht, ALA Shri Rama Nand, US ** Will temporarily assist in the work of Notary Cell.	Subjects: 1. Ease of Doing Business 2. IT and Cyber Laws Group 3. Science & Technology Group Ministries: 1. AYUSH 2. Health & Family Welfare 3. Earth Sciences 4. MEITY 5. Panchayati Raj 6. Rural Development 7. Science & Technology (including Biotechnology)
VIII	Shri Ajay Gu	pta, OSD(IT) & Joint Secretary
	 Shri K. Ginkhan Thang, DS Smt. Vijaylaxmi Krishnan, US 	LIMBS, IT & E-office and Training Group 1. PG Cell 2. IT Management & NIC Cell In addition he will look after the following priority areas for expeditious and time bound action:

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		2.	To facilitate paperless working of the Notary Cell through e-platform including online payment of tee for certificate/renewal and issue of digitally signed notary certificate in download mode etc. IT enabled monitoring of serving of summons in India/abroad.
		3.	To facilitate the creation of a portal for online submission and processing of requests for empanelment as Panel Advocates/Standing Counsels on behalf of UoI.
		4.	To create and operationalize online format for submission of ACRs of ILS Officers.
		5.	To gainfully utilize e-office for routine administrative matters like leave, GPF, LTC etc.
		6.	IT enabled data of court cases of DoLA and its monitoring.
		7.	Monitoring and linkage of consolidated data on Commercial Courts including Mediation.
		8.	To create a blueprint for orientation and regular training programme /schedule for ILS Cadre and creation of a dedicated Budget Head.
IX	Presently vacant	Directo	orate of Prosecution, CBI

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2. UNITS

SI. No.	Sections	Officers
1	Admn.I (LA) Section & Vigilance Unit	 Dr. Rajiv Mani, JS & LA and CVO
		2. Shri A.K. Joshi, DS
		3. Shri Raghunathan T.V., US (Vig.)
2	Admn. II (LA) Section	1. Shri Vijay Varma, JS
		2. Shri A.K.Joshi, DS
		3. Shri Rama Nand, US
3	Admn. III (LA) Section	1. Dr. Rajiv Mani, JS & LA
		2. Shri Suneel Sachdeva, DS
4	Admn. IV(LA) & Coordination Section	1. Shri Vijay Varma, JS
		2. Shri K. Ginkhan Thang, DS
		3. Smt. Vijaylaxmi Krishnan, US
		4. Shri Raghunathan T.V., US
5	Advice A, B & C Sections	1. Shri S.R. Mishra, AS
		2. Shri Neeraj Rawat, ALA (Branch Officer –Ac
		A & C)
		3. Shri Bhupesh Varma, ALA (Branch Officer –
		Adv. B)
6	Arbitration Cell & International	1. Dr. Rajiv Mani, JS & LA
	Arbitration	2. Dr. RJR Kasibhatla, DLA
		3. Shri K.M. Arva Al.A
		, , , , , , , , , , , , , , , , , , ,
7	Cash (LA) Section	4. Ms. Madhulika Upadhyay, Jr. CGA
	Cash (E/1) Section	1. Shri Vijay Varma, JS
8	Facilitation Centre and R&I Section	2. Shri K. Ginkhan Thang, DS
	r defination centre and R&I Section	1. Shri Vijay Varma, JS
9	Hindi Section	2. Shri Raghunathan T.V., US
	rindi Section	1. Shri Vijay Varma, JS (Rajbhasha Adhikari)
10	Implementation C. II	2. Shri Raghunathan T.V., US
10	Implementation Cell	 Shri Ajay Goyal, JS
11	Int. di 177	2. Smt. Savita Singhal, ALA
11	International Treaties, Agreement in	1. Shri S.R. Mishra, AS
	Civil Matters	2. Shri R.K. Srivastava, Addl. LA
12	LTC N.4	3. Ms. Madhulika Upadhyay, Jr. CGA
12	IT Management & NIC Cell	1. Shri Ajay Gupta, OSD(IT) & JS
		2. Shri K. Ginkhan Thang, DS
1.2		3. Smr. Vijayalakshmi Krishnan, US
13	Judicial Section	1. Shri S.R. Mishra, AS
		2. Shri R.K. Srivastava, Addl. LA
		3. Shri Lal Chand Dabaria, ALA
		4. Ms. Madhulika Upadhyay, Jr. CGA
14	Library & Research Section	Shri Vijay Verma, JS (Chairman)
		2. Smt. Champa Bisht, ALA
15	LIMBS & ICMIS	Shri Ajay Gupta, OSD(IT) & JS
		2. Shri R. K. Srivastava Addl I A
16	Litigation (HC) Section and CAT Cell	Table 11. dotte 14, 11ddi. LA
	e () statement and entreen	DELL
17	Litigation (LC) Section	
18	Notary Cell	1. Shri Jeevan Ram, ALA
		1. Smt. Zoya Hadke, AS
19	P.G.	2. Smt. Poonam Suri, DLA
	1.0.	 Shri Ajay Gupta, OSD(IT) & JS
-		2. Shri K. Ginkhan Thang, DS

Adv

RTI Cell	1. Shri Vijay Varma, JS (Appellate Authority)
	2. Shri K.Ginkhan Thang, DS – CPIO
Tribunals Cell	1. Shri Ajay Goyal, JS
	2. Shri R.K. Srivastava, Addl. LA
	3. Ms. Madhulika Upadhyay, Jr. CGA
Central Agency Section	 Shri Anil Kumar Gulati, AS & IC-CAS
	2. Shri B.K. Prasad, Senior GA
	3. Shri M. Khandelwal, Addl GA*
	4. Shri B.V. Balram Das, Additional GA
	Shri Raj Bahadur, DGA
	6. Shri G.S. Makkar, DGA
	7. Shri Amrish Kumar, AGA
	8. Shri Arun Kumar Yadav, AGA
	9. Shri N. Visakamurthy, AGA*
	10. Smt. Anil Katiyar, Consultant
	11. Shri A.K. Sharma, Consultant
The way has been a constitution	* Presently working in Main Secretariat.
BRANCH SECRETARIAT	OFFICERS IN CHARGE
Mumbai	1. Shri Pankaj Kapoor, Sr. GA
	2. Shri A.A. Ansari, Addl. GA
	3. Shri Gul Asnani, Addl. GA
	4. Shri N.A. Pandey, ALA
	5. Shri S.K. Ramanna, ALA
Kolkata	1. Shri M.K. Maroria, Addl. GA
	2. Shri M.C. Prusty, Addl. GA
	3. Shri J.P. Dubey, DLA
	4. Dr. Subhro Jyoti Mukerjee, ALA
Chennai	1. Smt. R. Jayalakshmi, DLA
Chemiai	
Chemiai	2. Shri Jaspal Singh Dhanju, ALA
	Central Agency Section BRANCH SECRETARIAT Mumbai Kolkata

1. All Parliamentary matters including Questions will be handled by Shri S R Mishra AS.

2. Shrı Neeraj Rawat, ALA in addition to his other duties will also be the Protocol Officer.

Deputy Secretary to the Govt. of India Tele No: 011-23384109

Copy to:-

- 1. All Group Heads
- 2. PS to MLJ/PS to MoS (L&J)/PPS to Law Secretary/PS to Addl. Secretaries/JS&LAs
- 3. All Officers & Sections in the Department of Legal Affairs
- 4. SSA, NIC Cell with the request to upload the above Order on the website of the Department of Legal Affairs/Office order Folder/e-office portal.